

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.10.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 837 of 2021	Sapan Mohan Garg Resolution Professional of Sort India Enviro Solutions Ltd. Vs. Manish G Patel & Anr.	Milan Singh Negi	
2.	Comp. App. (AT) (Ins) No. 838 of 2021	Maharashtra Industrial Development Corporation Vs. Shree Siddhivinayak Cotspin Pvt. Ltd. & Ors.	Anand Dilip	Abhishek Puri
3.	Comp. App. (AT) (Ins) No. 839 of 2021	Delhi NCR Consulting Pvt. Ltd. Vs. Anup Kumar (Resolution Professional)	Raghav Sabharwal	
4.	Comp. App. (AT) (Ins) No. 840 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Perfect Engine Components Pvt. Ltd.	R.P. Agrawal	
5.	Comp. App. (AT) No. 75 of 2021	Smile Energy Pvt. Ltd. (Stuck Off) Through its Director – Rangchand Appikonda Vs. Registrar of Companies, Odisha	Mithun Shashank	KK Jha

For Directions

6.	Comp. App. (AT) (Ins) No. 135 of 2020	Sushil Kumar Singh Vs. Shalini Chaudhary & Ors.	Anurag Ojha	Sameer Jain Swaralipi Deb Roy R.K. Gupta-R1
7.	Comp. App. (AT) (Ins) No. 330 of 2021	Hindustan Prefab Ltd. Vs. Archon Powerinfra Pvt. Ltd.	Gaurav Gupta	Harshal Kumar Akshay Sharma

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 705 of 2019	Prayag Polytech Pvt. Ltd. Vs. Bon Lon Petrochem LLP.	Vipul Ganda	Megha R.S. Raju
9.	Comp. App (AT) (Ins) No. 921 of 2020	Commercial Tax Department Government of Rajasthan Vs. Ebix Software India Pvt. Ltd.	Vishal Meghwal	Mahima Singh Gautam Swarup Gunjan Jindal Kartikeya Jaiswal
10.	Comp. App. (AT) (Ins) No. 1130 of 2020	Kotak Mahindra Bank Ltd. Vs. Liquidator (P.S. Ajit Singh and Co. Automotives Pvt. Ltd.)	Rajiv R. Raj	Vishakha Gupta GS Pandey Rohit Sehgal
11.	Comp. App. (AT) (Ins) No. 109 of 2021 & I.A. No. 2029 of 2021	Sushil Kaudinya Vs. Construmart online Pvt. Ltd. & Anr. With	Ankur Singhal	Abhijeet Sinha-R1 Vishal Ganda Anand S. Sengar-RP Rahul Jain-IRP Abhishek Anand
12.	Comp. App. (AT) (Ins) No. 636 of 2021	Tarun Dutt Vs. Maxworth Infrastructure Pvt. Ltd. & Ors. With	Anuj Singh	Vishal Ganda Gaurav Singh
13.	Comp. App. (AT) (Ins) No. 639 of 2021	Manish Tushir Vs. Maxworth Infrastructure Pvt. Ltd. & Ors.	Anuj Singh	Vishal Ganda Gaurav Singh
14.	Comp. App. (AT) (Ins) No. 651 of 2021	R Harish Raghavji Patel Vs. Steel Investments Pvt Ltd & Anr.	Nitin Mishra	Ambrin Khan-R1
15.	Comp. App. (AT) (Ins) No. 700 of 2021	Amit Goel Vs. Piyush Shelters India Pvt. Ltd. Through Resolution Professional & Ors. With	Sanchit Garga	
16.	Comp. App. (AT) (Ins) No. 761 of 2021	Harjeet Kaur Vs. Swami Deen Gupta & Ors.	Prateek Vats	
17.	Comp. App. (AT) No. 74 of 2021	Raj Nandini Buildtech Ltd. & Anr. Vs. Registrar of Companies, NCT of Delhi & Haryana & Anr.	Bina Gupta	Anshul Sharma-R2

For Hearing

18.	Comp. App. (AT) (Ins) No. 1089 of 2020 & I.A. No. 954 of 2021	Siemens Ltd. Vs. Meenakshi Energy Ltd. Through its Resolution Professional & Ors.	Sameer Jain	Yohaann Limathwalla Sumant Batra-R1, R2 Divyam Agarwal Sharique Hussain-R3 Anand Varma-R5 Ravi Bankar Devarakonda-RP
19.	Comp. App. (AT) No. 87 of 2020 & I.A. No. 1446 of 2021	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anilkumar & Ors. With	Angad Varma	G.V. Anand Bhushan-R1 Abhishek K. Jain-R2 Ravi Chandran K. S.
20.	Comp. App. (AT) No. 204 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anil Kumar & Ors.	Angad Varma	Avinash Krishnan Ravi

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By order of Hon'ble Acting Chairperson
-sd/-
Registrar